My Lord Hon'ble The Acting Chief Justice- Sh. Ashutosh Mohunta, Hon'ble Judges,

Hon'ble Retired Judges,

Sh. Hawa Singh Hooda, Advocate General, Haryana,

Sh. Rakesh Gupta, Chairman, Bar Council,

Dr. Anmol Rattan Singh Sidhu, President, Bar Association,

Hon'ble Senior Advocates,

Hon'ble Members of the Bar,

Ladies and Gentlemen.

Today we have assembled here to bid farewell to Hon'ble Mr.Justice Rakesh Garg,

who has served as the Judge of this sacred institution for 6 years and 8 months.

His Lordship was born on 02.09.1952 in a progressive agriculturist family of Bhucho Mandi township of Bathinda district of Punjab. After his initial schooling at Government High School, Bhucho Mandi, he graduated from Rajindra College, Bathinda in 1972 and pursued higher education leading to award of LL.B. degree in 1975 by University of Rajasthan, Jaipur. He was enrolled as an Advocate with the Punjab and Haryana Bar Council on 12.01.1976 and started legal practice at District Courts, Bathinda. He was elected Secretary of the District Bar Association, Bathinda in the year 1981-82. His Lordship devotion made him spread his wings and he shifted his practice to Chandigarh in the year 1983 and remained on various Government panels.

He had humble beginning but with the dint of his hard work, sincerity and honesty, he progressed and achieved desired success in life. He was also

popular amongst the legal fraternity and took active part in all the activities of Bar.

He went on to be elected as Vice President of the Punjab and Haryana High Court Bar Association for the session 1999-2000.

He was elevated as a Judge of the Punjab and Haryana High Court on 05.12.2007.

He actively engages himself in social work and has keen interest in matters related to the environment. He is a devoted member of Asia Pacific Jurist Association which is doing pioneering work in the field of environment, ADR etc.

His lordship has always promoted an atmosphere of brotherhood among the legal fraternity and encouraged a healthy way of life. His lordship has actively participated and encouraged his fellow judges and lawyers alike to organize events like blood donation camps, training programmes and seminars both within and outside the premises of the Punjab and Haryana High Court. The task before every Judge is complex one but immense vision in him has turned out to be a torch bearer for many. Integrity, honesty, hard work and flexibility in decision making process were the weapons in his armoury and is an exemplar by itself. His exceptional knowledge of law and his ability to apply the same in a qiven fact and situation was second to none. During his illustrious career, His Lordship had rendered land mark judgments and had decided about 18000 and odd cases giving an average of 11 cases per working day during his stint as a Judge of this Hon'ble Court. This according to me be a record by itself.

His presence will be largely missed in the Court. With his I wish you, Justice Rakesh Garg the very best in life, a glorious future and great success with sound health, happiness and peace.

Sd/-Ashok Aggarwal (Advocate General, Punjab)